

(13)

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S.VIJAYARAGHAVAN (TECHNICAL MEMBER)

APPLICATION NUMBER :
PETITION NUMBER : CP/561/ (IB)/2017
NAME OF THE PETITIONER(S) : ETA ENGINEERING PVT LTD
NAME OF THE RESPONDENT(S) : CONSOLIDATED CONSTRUCTION CONSORTIUM LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) LILLY FRANCIS
FOR KING & PARTRIDGE

OPERATIONAL CREDITOR

Lilly

2. ROHAN RASTOGI KARAN

Counsel for
Respondent

Rohit

ORDER

Counsels for both the parties are present. Counsel for the Corporate Debtor has produced one D.D. to the tune of Rs.5 lakhs drawn on State Bank of India dated 06.10.2017; the same is handed over to the Counsel for the Operational Creditor. A joint memo of compromise is likely to be filed for the rest of the payment to be made for which Counsel for the Corporate Debtor prayed for time. At request, time is enlarged. Put up on **17.10.2017 at 10.30 A.M.**

- Sdr -
MEMBER (TECHNICAL)
ghk

- Sdr -
MEMBER (JUDICIAL)